

**F. No. 296/4/2018- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
**Office Memorandum**

New Delhi, dated the 21.05.2018

**Subject:- Weekly Report in respect of important developments in CBEC for the week –14.05.18 to 18.05.18 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –14.05.18 to 18.05.18.

**1. Administrative Changes:-**

- Order regarding placement of services of Shri Raj Kumar Digvijay, as Private Secretary to Hon'ble Minister of State for Micro, Small and Medium Enterprises on co-terminus basis, has been issued vide Office Order No. 80/2018 dated 14.05.2018.
- Order regarding placement of services of Shri P. Anjani Kumar, IRS Group 'A' officer as Member, CESTAT, has been issued vide Officer Order No. 81/2018 dated 14.05.2018.
- Order regarding placement of services of Shri Dinesh Singh, Addl. Director, DGGSTI, Ahmedabad Zonal Unit as Deputy Secretary in the Department of Commerce(Logistics Division), has been issued vide Office Order No. 82/2018 dated 15.05.2018.
- Order regarding placement of services of Shri M. Ramesh, Group 'A' officer as Deputy Director in the Directorate of Enforcement, has been issued vide Office Order No. 83/2018 dated 16.05.2018.
- Order regarding promotion of Chief Commissioner of Customs & Central Excise in the grade of Principal Chief Commissioner of Customs and Central Excise on in-situ basis, has been issued vide Officer Order No. 84/2018 dated 17.05.2018.

**2. Legislative Changes:-**

- Notification No. 41/2018-Customs-VI(N.T.) dated 14.05.2018 issued for Customs Brokers Licensing Regulation, 2018.
- Notification No. 26/2018-Cus (ADD), dt. 14-05-2018 has been issued to extend the levy of anti-dumping duty, imposed on imports of Peroxosulphates (Persulphate) originating in or exported from China PR under Notification No. 11/2013-Customs (ADD), dated the 16.05.2013 for a further period of one year (i.e. 14.05.2019).
- Notification No. 27/2018-Cus (ADD), dt. 17-05-2018 has been issued to impose definitive anti-dumping duty on imports of "Ceramic Rollers", originating in or exported from People's Republic of China.

**3. Any Circular:-**

- Circular No. 11/2018-Customs-IV(N.T.) dated 17.05.2018 issued for forwarding of Samples for testing of the outside Laboratories.

(Hemambika R. Priya )  
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member(IT)
5. Member(CX)
6. Member(Customs)
7. Member(Budget)

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